

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(THIS THE 13th DAY OF January 2010)

***Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mrs. Manjulika Gautam, Member (A)***

Original Application No. 1545 of 2005

(U/S 19, Administrative Tribunal Act, 1985)

A.C. Sharma, aged about 56 years, son of Shri J.P. Sharma, Resident of 15/290, Civil Lines, Head Post Office Compound, Kanpur-208001.

..... ***Applicant***

Versus

1. Union of India through the Secretary, Department of Posts, Ministry of Communications and Information Technology, Dak Bhawan, Sansad Marg, New Delhi 110001.
2. The Director General, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi – 110001.
3. The Chief Post Master General, U.P Circle, Lucknow.
4. The Post Master General, Kanpur.
5. Shri B. Vijay Kumar, C/o B.S. Nayak, House NO. 661, Renuka Extension, Harpanehalli Road, Kudligi, Ballary Kolkar – 583135 (Karnataka)
6. Union Public Service Commission, through its Secretary, New Delhi.

..... ***Respondents***

Present for Applicant : Shri Rakesh Verma

Present for Respondents : Shri R.D. Tiwari

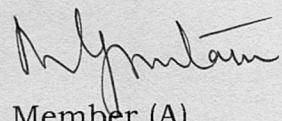
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ORDER**(Delivered by Hon'ble Mr. A.K. Gaur, J.M.)**

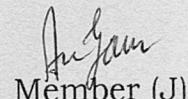
We have heard Shri Rakesh Verma, learned counsel for the applicant and Shri K.P. Singh, learned counsel for the respondents.

2. Learned counsel for the applicant fairly conceded that most of the reliefs have already been granted by the respondents and most of the reliefs have been rendered infructuous due to efflux of time. His grievance in that his case for promotion to the grade of J.T.S. has not been considered by the respondents. We accordingly direct him to prefer a representation to the Competent Authority within a period of 2 weeks from today and if such a representation is filed within the said period, the Competent Authority shall consider and decide the representation of the applicant by passing a reasoned and speaking order in accordance with law within a period of 3 months from the date of receipt of a certified copy of this order.

3. With the aforesaid directions/observations, the O.A. is disposed of. No costs.



Member (A)



Member (J)

Manish/-